NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14. C.P.(IB)-520(MB)/2018

CORAM : PRESENT : SHRI M. K. SHRAWAT, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

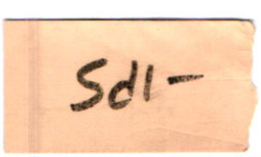
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.07.2018**

NAME OF THE PARTIES: Flurry Analytics India Pvt. Ltd.

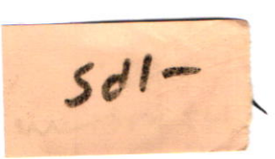
SECTION OF THE COMPANIES ACT: 9 of I&B Code, 2016.

ORDER

1. By the order of this Bench, the matter is adjourned to **01.08.2018**.



V. NALLASENAPATHY
Member (Technical)



M. K. SHRAWAT
Member (Judicial)

DATE-27.07.2018
/NU/